

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.278/94

Friday this the 25th day of February, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K.Rarukutty,
S/o .Ramankutty,
Kunnummal House,
Neeleswaram,
Koduvalli-673 572,
Kozhikode.

.. Applicant

By Advocate Mr.Thomas Antony

vs.

1. Union of India represented by the Secretary, Department of Post, New Delhi.
2. The Sub Divisional Inspector(Postal) ,Office of the Sub Divisional Inspector(Postal), Kunnamangalam Sub Division, Kunnamangalam-673 571, Kozhikode.
3. P.Assainar, Puthiyedath House, Neeleswaram P.O. Koduvally-673 572, Kozhikode.
4. The Post Master General, Northern Region, Kozhikode. .. Respondents

By Advocate Mr.Mathew G.Vadakkel, ACGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant claims a right to be appointed as an Extra Departmental Delivery Agent in the Neeleswaram Post Office. We find that O.A.883/90, R.A.13/92, O.A. 1262/92 and O.A.2133/93 also, have a bearing on the appointment in question. We also find that applicant has made Annexure. A6 representation, which is pending consideration before 4th respondent, Post Master General, Northern Region. We direct 4th respondent to consider Annexure.A6 representation and take a decision after also

Y

hearing the applicants in O.As.883/90, 1262/92 and 2133/93. A decision will be taken within three months from today. Having regard to the change of circumstances, 4th respondent will be free to take a decision untrammelled by the orders in the cases aforementioned, and selection if any, made.

2. Application is disposed of with the aforesaid directions. No costs.

Dated the 25th February, 1994.


P.V.VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

njj/25.2